

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:4965
ANSWERED ON:23.04.2015
NATIONAL POWER POLICY
Singh Shri Pashupati Nath

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government is preparing any scheme to formulate a National Power Policy and optimal utilization of resources including the renewable sources of energy;
- (b) if so, the details thereof;
- (c) whether the Government has selected the States for the said purpose; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a),(b),(c)&(d): On 19 December 2014, the Government of India introduced the Electricity (Amendment) Bill, 2014 in the Lok Sabha. It provides for preparation, review and notification of the National Electricity Policy, Tariff Policy and National Renewable Energy Policy, in consultation with the State Governments and the Authority for development of the power system based on optimal utilisation of resources such as coal, natural gas, nuclear substances or materials, hydro and renewable sources of energy.